

(2012) 12 P&H CK 0172

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 13628 of 2010

Vinod Kumar

APPELLANT

Vs

State of Haryana and another

RESPONDENT

Date of Decision: Dec. 6, 2012

Hon'ble Judges: Rameshwar Singh Malik, J; Jasbir Singh, J

Bench: Division Bench

Advocate: Kshitij Sharma, AAG, Haryana, for the Respondent

Judgement

Jasbir Singh, J.

Called second time at the end of motion list. None came present on behalf of the petitioner to assist the Court.

2. Dismissed for non-prosecution.